

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 202  
IB-58/ND/2020**

**IN THE MATTER OF:  
M/s. Divine Heights International**

**...PETITIONER**

**Vs.**

**M/s. Aarcity Infrastructure Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

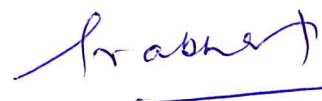
**Order delivered on 06.03.2020**

**Coram:  
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :  
For the Respondent/ Corporate-debtor :**

**ORDER**

Due to colloquium of the Members, matters are adjourned to  
27.03.2020.



**(Court Officer)**